



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.07.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2900 of 2023 in Comp. App. (AT) (Ins) No. 602 of 2022	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Anr.	Pooja Mahajan	Apoorva Chowdhury Sanjay Bhatt-R1 Prabhas Bajaj-R2
2.	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022 <b>(PH)</b>	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2

By order of Hon'ble Chairperson

-Sd/-

Registrar